

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**M.A.No. of 2017 (SZ) in
Review Application No. of 2017 in
APPLICATION No. 141 of 2016 (SZ)**

Applicant(s)

The District Collector,
Thiruvannamalai

Respondent(s)

1. The Secretary to Government of Tamil Nadu,
Department of Environment and Forests, Fort St.
George, Chennai-9.

2. The Secretary to Government, Government of
Tamil Nadu, Public Works Department, Fort St.
George, Chennai-9.

3. The Chairman, Tamil Nadu State Pollution Control
Board, Guindy, Chennai- 600 032.

Legal Practitioner for Applicant

M/s.E.Manoharan

Legal Practitioner for Respondents

M/s.E.Manoharan for R1
Mr.Abdul Saleem for R2
M/s.H.Yasmeen Ali for R4
M/s.V.K.Remma Smirithi & Sindhu Suresh for R5

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 22nd December, 2017</p> <p>The Learned Additional Government Pleader appearing for the applicant submits that the application is to be withdrawn but the written instructions has not been received from the applicant and therefore, prayed to post this application on 02.01.2018.</p> <p>List the matter on 02.01.2018</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>